

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:3134
ANSWERED ON:15.03.2000
WOMEN LABOURERS
JAWAHAR LAL JAISWAL;PUNNULAL MOHALE

Will the Minister of LABOUR be pleased to state:

- (a) the number of women labourers in the country at present particularly in Madhya Pradesh, Maharashtra, Bihar and Uttar Pradesh;
- (b) the number of women labourers employed in the hazardous industries out of them; and
- (c) whether reproductory organs of the women are badly affected by constantly working in these hazardous industries; and
- (d) if so, the steps taken or proposed to be taken to put a ban on employing women labourers in these hazardous industries?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a) and (b): According to 1991 census, the total female work force in the country, including women labourers is 8,97,67,563. State-wise numbers of these workers are indicated in Annexure.

(c) and (d): There are special protective provisions prohibiting/regulating the working conditions of women workers in hazardous industries/areas in various statutes. This includes the Factories Act, 1948 and Model Rules framed thereunder which prohibit employment of women workers in dangerous processes/ operations and the Mines Act, 1952, which prohibits employment of women workers below ground. No specific study has been conducted to assess whether reproductory organs of women are badly affected as a result of being employed in hazardous industries.